

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI


C. P. NO. 42(ND)2010
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2016**

NAME OF THE COMPANY: M/s. Subodh Kumar Jain & Ors. V/s. M/s. Valaya Cloathing Pvt.
Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|--|
| 1 | ARUP SAXENA | Adv. | Respondent |  |

ORDER

Re-notify on 03.11.2016.

(Ina Malhotra)
Member Judicial